

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(Pt.)/7925/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the 19th September, 2022.

Sub: **Cancellation of Casual leave.**

Ref:- Email dated 3rd September, 2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for prayer for **cancellation of casual leave on 03.09.2022**, has been accepted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-64/2000(Pt.)/7926/A, dated , 17-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)